- (c) Review by Government on the working of the Council for the years 1979-80 and 1980-81.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-6947/83 for (a) to (d)].

- II. (a) Annual Report ar>J Certified Ac counts of the Central Council for Research in Homoeopathy. New Delhi, for the year 1981-82.
 - (b) Review by Government on the working of the Council.
 - (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. LT6945/83].

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI NIRMAL CHATTERJEE (West Bengal); Sir, I beg to lay on the Table, A copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:-

- (i) Hundred and Sixty-eighth Report on action taken by Government on the recommendations contained in their 113th Report (Seventh Lok Sabha) relating to Ministry of Defence-Development and manufacture of a weapon system.
- (ii) Hundred and Sixty-ninth Report on action laken by Government on the recommendations contained in their 131st Report (Seventh Lok Sabha) re lating to Revision of the format of Appropriation Accounts (Defence Services).
- (Hi) Hundred and Seventieth Report relating to Ministry of Finance (Department of Revenue) non-recovery of duty.

REPORT OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI SYED SIBTEY RAZI (Uttar Pradesh): Sir. I beg to lay on the Table copy (in English and Hindi) of.

the Seventy-eighth Report of the Committee on Public Undertakings on "Form of Consolidated statement to be annexed to Civil Appropriation Accounts In respect of utilization of funds voted in relation to the Pubiic Undertakings."

STATEMENT OF THE COMMITTEE ON THE WELFARE OF SCHEDULEJO CASTES AND **SCHEDULED TRIBES**

SHRI DINESH GOSWAMI (Assam): Sir, I beg to lay on the Table a copy of the statement (in English and Hindi) showing final replies of Government to the recommendations contained in Chapter I and further information supplied by Government in respect of recommendations included in Chapter II of the 27th Action Taken. Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Seventh Lok Sabha) on the Ministry of Defence Defence. Department of Production—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Ordnance Factory Board and in Ordnance Factories.

PETITION FOR ENACTMENT OF SUI-TABLE LEGISLATION TO PROTECT ENVIRONMENT AND ECOT OCY OF THE SURROUNDINGS OF DEHRADUN AND MUSSOORIE

SHRIMATI RODA MISTRY (Andhra Pradesh): Sir. I beg to present a petition signed by Shri P. K. Thadhani, and 7 persons of the Save Mussoorie Society, and some other associations of Mussoorie praying for enactment of suitable legislation to protect the environment and ecology of the surroundings of Dehradun and Mussoorie endangered by the open cast quarrying operations in limestone, pyrites, phosphates, marble and chemicals and matters connected therewith.

REFERENCE TO THE LAW AND ORDER SITUATION IN WEST

श्री रामेश्वर सिंह (उत्तर प्रदेश) : उपसभापति महोदय, मेश व्यवस्था का स्न लोजिए। (व्यवधान)

अच्छा एक एक करके सन लीजिए ।